

(b) Nil.

(c) The accounts of the four institutions have been duly audited by the Council's Chartered Accountants. The Examiner of Local Fund Accounts of Delhi Administration has also audited the accounts of two sections for 1971-72 and 1972-73. Major observations show (1) Lack of financial discipline and norms for the creation of posts, resulting in rise in administrative expenditure; (2) introduction of a provident fund without approval of the appropriate authorities; and (3) inadequate checks on realisation of fees, purchases made without inviting quotations and certain other similar procedural irregularities.

(d) Central Government grants are shown in separate accounts. No grant was paid from the Prime Minister's Fund.

बासमती चावल का निर्यात

220. श्री चन्द्र लाल चन्नाकर: क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों के दौरान कितनी मात्रा में बासमती चावल का निर्यात हुआ; और

(ख) इस प्रकार कितनी विदेशी मुद्रा प्राप्त हुई ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री

(श्री अण्णासाहेब पी० शिन्दे) : (क) और (ख) 1972-73 और 1973-74 के दौरान निर्यात की गयी बासमती

चावल की मात्रा और उसका मूल्य इस प्रकार है :—

वर्ष	मात्रा (मीटरी टन)	मूल्य (लाख रुपये में)
1972-73	15,189	296.47
1973-74	17,400	844.44

#### Review of National Forest Policy

23. SHRI VIRBHADRA SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Central Board of Forestry suggested a review of National Forest Policy and recommended that Indian Forest Act, 1927 should be amended; and

(b) if so, reaction of the Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) No, Sir. The Central Board of Forestry at its meeting held on 14-15th October, 1974 considered the draft of National Forest Policy prepared by this Ministry and recommended that a Committee of Ministers should be set up to examine in detail this draft. The Board further recommended that this Committee should also prepare a Model Indian Forest Act for adoption by the States.

(b) The recommendations of the Central Board of Forestry are being examined in this Ministry for implementation.